

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

STARRED QUESTION NO. *206

TO BE ANSWERED ON MONDAY, DECEMBER 18, 2023/ AGRAHAYANA 27, 1945 (SAKA)

PRADHAN MANTRI MUDRA YOJANA

*206. SHRI SANTOSH KUMAR:

SHRI DINESH CHANDRA YADAV:

Will the Minister of **FINANCE** be pleased to state:

- (a) the number of applicants who have applied for loan along with the number of applications that have been sanctioned for loan under the Pradhan Mantri Mudra Yojana (PMMY) since inception, State/district-wise including Bihar, Chhattisgarh, Punjab and Rajasthan;
- (b) the total amount of funds released and loans disbursed so far under the said Yojana, State/ UT wise;
- (c) whether the disbursal of loans is taking place appropriately and the loan accounts functioning properly under the said Yojana, if so, the details thereof;
- (d) the details of number of beneficiaries of PMMY during the last five years including the current year;
- (e) the number of women beneficiaries under the said Yojana; and
- (f) the details of utilisation of loan by such beneficiaries and the trend of recovery of loan amount from people?

ANSWER

THE FINANCE MINISTER

(Smt. Nirmala Sitharaman)

(a) to (f): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.*206 TO BE ANSWERED ON 18th DECEMBER, 2023 BY SHRI SANTOSH KUMAR AND SHRI DINESH CHANDRA YADAV REGARDING PRADHAN MANTRI MUDRA YOJANA

(a) to (f) Under Pradhan Mantri Mudra Yojana (PMMY), collateral-free institutional credit upto Rs. 10 lakh is provided by Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs). Any individual, who is otherwise eligible to take a loan and has a business plan for small business enterprise can avail loan under the Scheme. Loans can be availed for income generating activities in the manufacturing, trading, services sector and also for activities allied to agriculture under three categories, viz. Shishu (loans up to Rs. 50,000), Kishor (loans above Rs. 50,000 and up to Rs. 5 lakh) and Tarun (loans above Rs. 5 lakh and up to Rs. 10 lakh).

As on 24.11.2023, more than 44.46 crore loans amounting to Rs. 26.12 lakh crore have been sanctioned to the borrowers under PMMY since inception. Further, the State/U.T./ District-wise details of loans sanctioned since inception under the Scheme, are placed at Annexure-I.

Under the aegis of National Credit Guarantee Trustee Company Ltd. (NCGTC), a wholly owned company of Government of India, a Credit Guarantee Fund for Micro Units (CGFMU) was set up with an initial corpus of Rs.3,000 crore (since enhanced to Rs. 3900 crores) for guaranteeing loans extended by MLIs to eligible micro units under PMMY. A total amount of Rs.3000 crore has been released under the fund till date.

Total loans sanctioned and disbursed under PMMY are Rs.26.12 lakh crore and Rs.25.47 lakh crore respectively. State/U.T. wise details of loans sanctioned/ disbursed under PMMY, are placed at Annexure-II.

The loans given under PMMY are being utilized for income generating activities in the manufacturing, trading, services sector and also for activities allied to agriculture.

A total number of 32.19 crore loans with sanctioned amount of Rs. 20.40 lakh crore and disbursed amount of Rs.19.92 lakh crore have been extended under PMMY during the last five years, including the current year.

A total number of 30.64 crore loans have been extended to women under the said Yojana since inception of the scheme.

As per data uploaded by MLIs on Mudra portal, 97.09% accounts against disbursement are reported as standard accounts, as on June, 2023.
